



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

Appeal No. 68/2019

Vishal Arinjay Shah

... Applicant

V/s.

Smita Pradeep Shah & Ors.

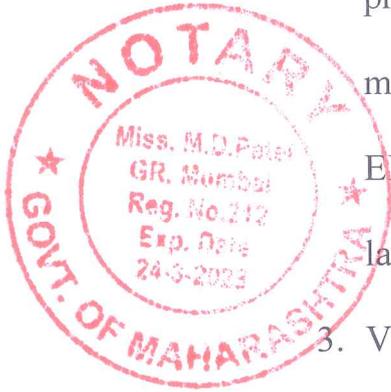
... Respondents

**ADDITIONAL REPLY AFFIDAVIT BY RESPONDENT NO. 5,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

1. The present Appeal challenges the EC dated 9th August, 2019 granted by SEIAA to the Respondent no. 2 PP, for their project named as Grand Horizon by Grenesiis Constro Pvt. Ltd., at Survey No. 34/1/4, 39/1A + 39/2/5/1, Vadgaon Budruk, Manikbaug, Sinhgad Road, Pune – 411051. The FSI: 7144.60 m², Non FSI: 19915.65 m², Total BUA area 27060.25 m². The said EC has been granted by the SEIAA under the One Time Amnesty Scheme granted by MoEF&CC vide the Notification dated 14-03-2017.
2. In exercise of the powers conferred u/s 3 of the Environment (Protection) Act, 1986, the Central Government directed that, the projects and activities requiring prior EC under the EIA Notification 2006, having commenced without obtaining prior EC from the Central Government or SEIAA, as the case may be, and shall be considered as a case of violation of the EIA Notification 2006, and shall be dealt by the procedure laid down in the Notification dated 14.03.2017.
3. Vide the said notification, projects were to be appraised for the grant of EC by the SEAC to assess the ecological damage and economic benefit derived due to violation by a project proponent and impose bank guarantee equivalent to the



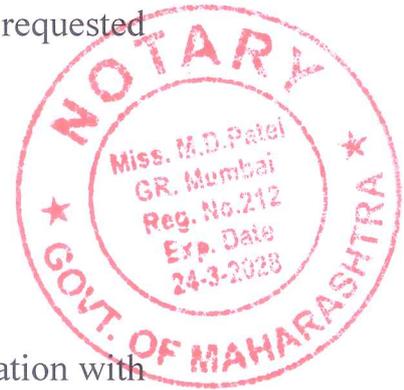
A handwritten signature in blue ink, appearing to be 'A. Patel'.

amount of remediation plan and Natural & Community Resource Augmentation Plan upon the project proponent.

4. The PP made an application on 18-07-2017 under the said Amnesty Scheme. The Government of India, MoEF&CC vide their notification dated 15.03.2018 transferred the Application from the Central Govt. to the SEIAA for appraisal.
5. SEAC considered the proposal in their 66th Meeting dated 12th June, 2018. SEAC noted that it is a violation case. SEAC accorded Terms of Reference for proposed 'Construction for undertaking Environment Impact Assessment (EIA) and preparation of Environment Management Plan (EMP) for further discussion and consideration of SEAC as per MoEF&CC

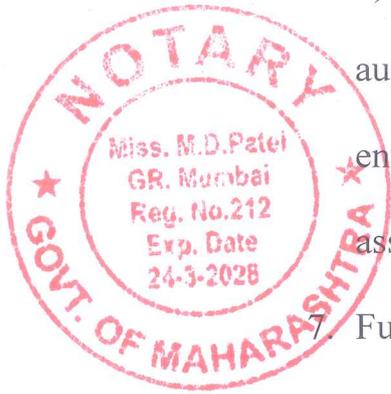
Notification dated 14/03/2017 and 8/03/2018. PP requested for time to submit above information.

6. SEAC imposed the following specific conditions –
 - 1) PP to submit traffic impact study.
 - 2) PP to submit details of CER activities in consultation with the affected people in the project area as per MoEF & CC circular dated 1/05/2018 if applicable.
 - 3) PP to submit an indemnity bond for project land.
 - 4) PP to plant native tree species and submit revise tree list.



A handwritten signature in blue ink, appearing to be 'P. Patel'.

- 5) PP to submit energy saving calculations.
- 6) Cost of Ecological Damage as Assessed by PP and discussed in the SEAC is Rs. 33.34 Crore. In general, the damage caused in construction period is 5% of the total damage. Therefore committee decided to put Bank Guarantee of Rs, 1.55 Crore (5% of the total damage assessment value)
- 7) PP to submit Bank Guarantee of Rs, 1.55 Crore.
- 8) PP to submit compliance report for remediation and augmentation is planned for various aspects affecting environment. (Compliance of PART-C of Ecological damage assessment report.)

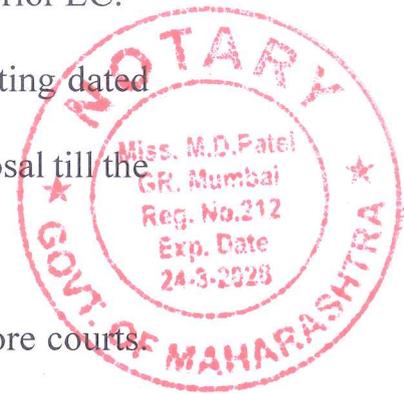


Further, SEAC considered the proposal of the PP in their 67th Meeting dated 19th August, 2018. It noted that -

- Violation was declared vide order no SEIAA – 2015/III/CR-545/TC-3 Dated 02/08/2016.
- MPCB has filed the case in the court vide case no 3766/2016 Dated 01/09/2016.
- Application has been submitted by PP at MoEF & CC on dated 18/07/2017
- Hon'ble NGT's order dated 19-04-2018 in OA No. 115/2018 (PB) [Earlier OA no. 22/2016 (WZ)] is in favour of the PP.

A handwritten signature in blue ink, appearing to be 'M. D. Patel', with a small circular stamp to its left.

8. The violation case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8 (a) B2. and recommended the proposal to SEIAA for grant of prior EC.
9. SEIAA considered the proposal in their 139th Meeting dated 28th September, 2018 and decided to defer the proposal till the violation issues & remediation are addressed.
10. In the From I, PP has disclosed cases pending before courts. One case is OA No. 22/2016 pending before this Hon'ble Tribunal and another case is the Criminal Complaint No. 3766/2016 pending before the Judicial Magistrate First Class.
11. SEAC considered the proposal in their 85th Meeting dated 10-04-2019. SEAC noted that the Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. The Committee also noted that the amount of CER as per MoEF&CC circular dated 01/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore, SEAC decided to obtain Bank Guarantee of Rs 1.95Cr for the



Ⓟ *[Signature]*

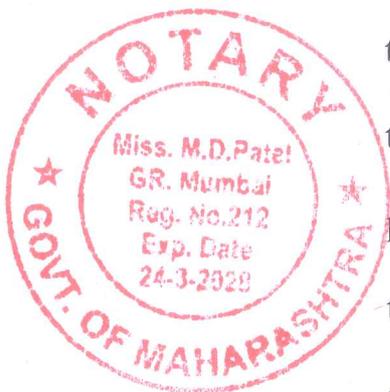
project completion period. Based on it, SEAC decided to recommend the proposal to SEIAA for grant of prior EC.

Copy of SEAC 85th MoM dated 10-04-2019 is annexed as

Annexure 1.

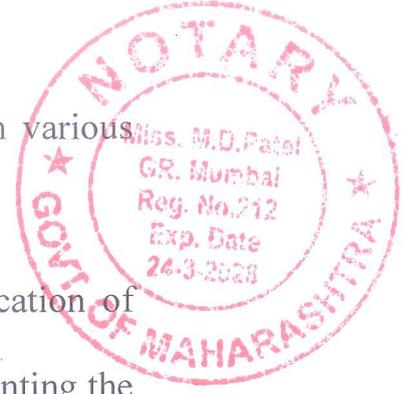
12. SEIAA considered the proposal of the EC in their 171st Meeting dated 17th July, 2019. SEIAA noted that PP has submitted satisfactory compliance of the points raised by SEAC. SEIAA noted the remediation plan and Natural and Community Resource Plan submitted by the PP. After deliberation, SEIAA decided to grant EC for subject to submission of bank guarantee of Rs. 1.95 Cr to Maharashtra Pollution Control Board towards effective implementation of the remediation plan and Natural and Community Resource Plan.

13. SEIAA has considered and decided the proposal of the PP, as the proposal was transferred by MoEF&CC to SEIAA vide their notification dated 15.03.2018. SEIAA has considered the process laid down in 14-03-2017 Notification by MoEF&CC, the one-time Amnesty Scheme. SEAC and SEIAA have strictly followed the procedure laid down in the said notification while deliberating the application by PP and while granting the EC. As stated above, SEAC gave Terms of



A handwritten signature in blue ink, appearing to be 'D. Patel', located at the bottom center of the page.

Reference to the PP and demanded compliance on various points.



14. The Appellant has alleged that there is non application of mind on the part of the SEAC and SEIAA while granting the EC to the PP. However, the Appellant has brought nothing on record before this Hon'ble Tribunal to depict the non-application of mind by the authorities.

15. As stated above, SEAC gave Terms of Reference to the PP and demanded compliance on various points. As stated in the Amnesty Scheme, SEAC demanded effective implementation of remediation plan and Natural and Community Resource Plan and after noting that PP should submit BG of Rs. 1.95 Cr. with the MPCB for compliance towards implementation of the said plans, decided to accord to the EC. Therefore the allegation made by the Appellant that there is non application of mind by SEAC & SEIAA while granting of the present EC is vehemently denied.

16. In light of the above averments, this respondent craves leave to file any additional reply as and when required and prays that the present Appeal be rejected. It is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

A handwritten signature in blue ink, appearing to be 'M. Shrivastava', with a small circular mark to its left.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai

Am

Date 11/05/2023

Deponent

Dattatray

Dattatray Suryakant Bhalerao

Scientist II & Under Secretary,

Environment and Climate Change Department,

Government of Maharashtra

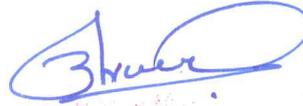


VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at room no. 217, 2nd floor, Mantralaya, Mumbai – 400 032 do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

 Solemnly affirmed on this 11th day of May, 2023 at Mumbai.

Deponent

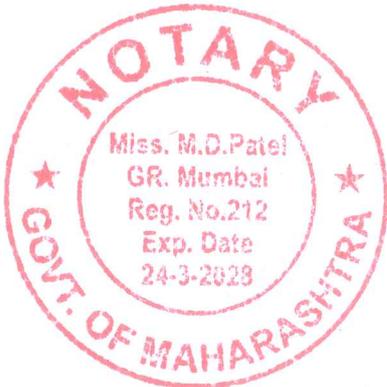


Dattatray Suryakant Bhalerao

Scientist II & Under Secretary,

Environment and Climate Change Department,

Government of Maharashtra



BEFORE ME

M. D. Patel
11-5-2023
Sr. No. 305
Bk. No. 2

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

85 SEAC-3 day 02

SEAC Meeting number: 85 Meeting Date April 10, 2019

Subject: Environment Clearance for Building Construction Project

Is a Violation Case: No

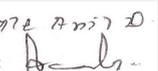
1.Name of Project	Grand Horizon by Grenesiis Constro Pvt. Ltd.
2.Type of institution	Private
3.Name of Project Proponent	Mr. Arinjay Korgaonkar
4.Name of Consultant	Mr. Rajesh Shrivastava, PECS (Pollution and Ecology Control Services)
5.Type of project	Housing project
6.New project/expansion in existing project/modernization/diversification in existing project	Not applicable
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	S.No. 34/1/4,39/1A+39/2/5/1,
9.Taluka	Haveli
10.Village	Wadgaon (Bk)
Correspondence Name:	Mr. Arinjay Korgaonkar
Room Number:	A-501
Floor:	5th
Building Name:	Thacker's House
Road/Street Name:	East Street
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	Pune Municipal Area
12.IOD/IOA/Concession/Plan Approval Number	Pune Municipal Corporation
	IOD/IOA/Concession/Plan Approval Number: CC/3613/15 dated 28/1/2016
	Approved Built-up Area: 7144.60
13.Note on the initiated work (If applicable)	Work has been initiated & completed the details of which are as under: First plan for amalgamation of plot and layout was sanctioned vide commencement certificate no. CC/2821/10 Dated 20/11/2010. The first NA Order was issued by Collector, Pune bearing no. PMH/NA/SR/68/2011 Dated 25/08/11 for 2549.10 sqm. Thereafter the second NA Order was issued bearing no PMH/NA/SR/1136/2012 Dated 5/10/13 for the entire plot of 10120 sqm. The first revision was sanctioned vide commencement certificate no CC/2330/12 Dated 9/11/12 The second revision was sanctioned vide commencement certificate no CC/3023/15 Dated 19/12/2015. The third revision was sanctioned vide commencement certificate no CC/3613/15 Dated 28/1/2016. The plan was sanctioned for FSI= 7144.60 sqm The plan was sanctioned and construction completed is FSI= 7144.60 sqm + Non FSI= 18190.65 sqm Total BUA= 25335.25 sqm. Part completion received wide OCC/1476/15 Dated 2/2/16. The violation was declared in the 46th meeting of SEAC-III hel
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	10120.00 Sqm
16.Deductions	1679.95 Sqm
17.Net Plot area	8420.05 Sqm
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 7144.60
	b) Non FSI area (sq. m.): 19915.65
	c) Total BUA area (sq. m.): 27060.25
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.):
	Approved Non FSI area (sq. m.):
	Date of Approval:
19.Total ground coverage (m2)	2761.78


(Narendra Toke)

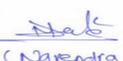
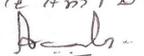
Shri Narendra Toke
(Secretary SEAC-III)

SEAC Meeting No: 85 Meeting Date: April 10,
2019 (SEIAA-STATEMENT-0000001126)
SEAC-MINUTES-0000003697

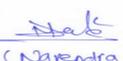
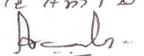
Page 1 of
12

Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

20. Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	32.80 %			
21. Estimated cost of the project	950000000			
22. Number of buildings & its configuration				
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	Residential & commercial Building	B+G+M+9	33.5	
23. Number of tenants and shops	No. of tenants- 46 Nos No. of shops- 40 Shops & 5 Offices			
24. Number of expected residents / users	Residential User- 230 Commercial User- 530			
25. Tenant density per hectare	751 Nos/Hector			
26. Height of the building(s)				
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	36 M			
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 M			
29. Existing structure (s) if any	Building is completed as per sanction plan.			
30. Details of the demolition with disposal (If applicable)	No demolition shall be carried out as the construction structure is part of the proposed project.			
31. Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32. Total Water Requirement				

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 2 of 12	Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	---------------------	--

Dry season:	Source of water	PMC
	Fresh water (CMD):	37.98
	Recycled water - Flushing (CMD):	24.92
	Recycled water - Gardening (CMD):	3.60
	Swimming pool make up (Cum):	Nil
	Total Water Requirement (CMD) :	66.50
	Fire fighting - Underground water tank(CMD):	100 Cum
	Fire fighting - Overhead water tank(CMD):	-
	Excess treated water	28.09
Wet season:	Source of water	PMC
	Fresh water (CMD):	37.98
	Recycled water - Flushing (CMD):	24.92
	Recycled water - Gardening (CMD):	0.00
	Swimming pool make up (Cum):	Nil
	Total Water Requirement (CMD) :	62.90
	Fire fighting - Underground water tank(CMD):	100 Cum
	Fire fighting - Overhead water tank(CMD):	-
	Excess treated water	31.69
Details of Swimming pool (If any)	Not Proposed	

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 3 of 12	Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	---------------------	--

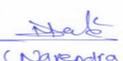
33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	15M BGL
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	Shown on plan
	Quantity of recharge pits:	6 Nos.
	Size of recharge pits :	2 x 2 x 3
	Budgetary allocation (Capital cost) :	Rs. 4.50 Lacs
	Budgetary allocation (O & M cost) :	Rs. 0.5 Lacs
	Details of UGT tanks if any :	Domestic UG tank capacity: 100 Cum Flushing UG tank Capacity: 30 cum Fire UG Tank Capacity: 100 Cum

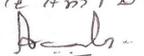
35.Storm water drainage	Natural water drainage pattern:	As per contour
	Quantity of storm water:	8.94 Cum/min
	Size of SWD:	200 mm - 450 mm RCC MP2 Pipes

Sewage and Waste water	Sewage generation in KLD:	56.61 Cum
	STP technology:	Phytoid technology based STP
	Capacity of STP (CMD):	60 KLD- 1 No.
	Location & area of the STP:	Shown on plan
	Budgetary allocation (Capital cost):	Rs. 45 Lacs
	Budgetary allocation (O & M cost):	Rs. 1.50 Lacs


(Narendra TOKE)
Shri Narendra Toke
(Secretary SEAC-III)

SEAC Meeting No: 85 Meeting Date: April 10,
2019 (SEIAA-STATEMENT-0000001126)
SEAC-MINUTES-0000003697

Page 4 of
12

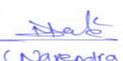
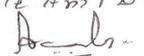
Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

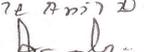
36.Solid waste Management

Waste generation in the Pre Construction and Construction phase:	Waste generation:	Negligible
	Disposal of the construction waste debris:	Excess excavated soil to be dumped at sites mentioned by PMC through its licensed contractors
Waste generation in the operation Phase:	Dry waste:	135.05 Kg/day
	Wet waste:	103.25 Kg/day
	Hazardous waste:	Negligible
	Biomedical waste (If applicable):	NIL
	STP Sludge (Dry sludge):	Negligible
	Others if any:	NIL
Mode of Disposal of waste:	Dry waste:	Handed over to authorized agency
	Wet waste:	Composting
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	to be disposed once in three years
	Others if any:	NA
Area requirement:	Location(s):	Shown on plan
	Area for the storage of waste & other material:	30 Sqm
	Area for machinery:	-
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 14 Lacs
	O & M cost:	Rs. 4.75 Lacs

37.Effluent Charecterestics

Serial Number	Parameters	Unit	Inlet Effluent Charecterestics	Outlet Effluent Charecterestics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

 (Narendra TOKE) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 5 of 12	Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	---------------------	--

38.Hazardous Waste Details								
Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal	
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	
39.Stacks emission Details								
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases		
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable		
40.Details of Fuel to be used								
Serial Number	Type of Fuel	Existing	Proposed	Total				
1	Not applicable	Not applicable	Not applicable	Not applicable				
41.Source of Fuel		Not applicable						
42.Mode of Transportation of fuel to site		Not applicable						
43.Green Belt Development								
		Total RG area :	844 Sqm					
		No of trees to be cut :	Nil					
		Number of trees to be planted :	106 Nos.					
		List of proposed native trees :	Listed below					
		Timeline for completion of plantation :	Before completion of the project					
44.Number and list of trees species to be planted in the ground								
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance				
1	Azadirachta indica	Neem	10	This tree with good canopy can tolerate high to very high temperature and has anti-desertification properties and is a good carbon dioxide sink.				
2	Mangifera indica	Mango	10	Large evergreen tree with a dense dome-shaped crown attracts and provides nesting for avi fauna.				
3	Terminalia paniculata	Kinjal	10	Tree with good canopy, attracting avifauna.				
4	Albizia lebbeck	Shrish	10	Medium sized deciduous tree. Beautiful yellow flowers				
5	Manilkara zapota	Chikku	10	Fruit trees attracting butterflies/ birds				
6	Dalbergia sissoo	Shisam	10	Medium sized tree. Good Shade giving canopy.				
7	Nyctanthes arbor-tristis	Parijatak	16	Small deciduous fast growing tree, beautiful flowers.c				
8	Citrus sp	Lemon	10	Butterfly host plant				
 (Narendra TOKE) Shri Narendra Toke (Secretary SEAC-III)		SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697			Page 6 of 12		Name: KALE Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III)	

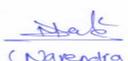
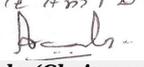
9	Michelia champaca	Chapha	10	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
10	Lagerstroemia flosreginae	Tamhan	10	State flower tree of Maharashtra Medium sized tree, beautiful purple flowers

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

SEAC-MINUTES-0000003697

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 7 of 12	Name: Kale Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	---------------------	--

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	60 KW
	DG set as Power back-up during construction phase	30 KVA
	During Operation phase (Connected load):	-
	During Operation phase (Demand load):	992.60 KW
	Transformer:	630 KVA- 2 Nos & 315 KVA- 1 No.
	DG set as Power back-up during operation phase:	200 KVA- 1 No.
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	No

48. Energy saving by non-conventional method:

- Solar Water Heater
- Solar Street Lights

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar water Heater & solar street Lights	45.42% saving

50. Details of pollution control Systems

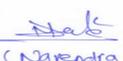
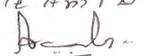
Source	Existing pollution control system	Proposed to be installed
Not applicable	Not applicable	Not applicable

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 13.20 lacs
	O & M cost:	Rs. 0.56 Lacs

51. Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Site Sanitation	Health & Safety	Rs. 2.44 Lacs
2	Enviro Monitoring	Pollution Control	Rs. 3.16 Lacs
3	Disinfection	Health & safety	Rs. 1.20 Lacs
4	Health & check up of labour	Health & Safety	Rs. 2.90 Lacs

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-000001126) SEAC-MINUTES-0000003697	Page 8 of 12	Name: K Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	---	---------------------	---

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	STP	Sewage treatment	Rs. 45.00 Lacs	Rs. 1.50 Lacs
2	RWH	Rainwater harvesting pits	Rs. 4.50 Lacs	Rs. 0.50 Lacs
3	Landscape	Tree Plantation	Rs. 8.50 Lacs	Rs. 2.00 Lacs
4	Solar Water Heater	Non conventional energy	Rs. 3.20 Lacs	Rs. 0.064 Lacs
5	Solar Street Lights	Non conventional Energy	Rs. 10 Lacs	Rs. 0.50 Lacs
6	Solid Wastes	Biodegradable waste Management	Rs.14.0 Lacs	Rs. 4.75 Lacs
7	Enviro Monitoring	Pollution Control	-	Rs. 3.16 Lacs
8	Basement Parking Storm water Pumping	-	Rs. 10.0 Lacs	Rs. 0.20 Lacs

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

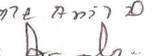
No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1 no.
---	-------

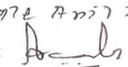

 (Narendra TOKE)

Shri Narendra Toke
 (Secretary SEAC-III)

SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126)
SEAC-MINUTES-0000003697
Page 9 of 12
Name: Kale Anil D.
Signature:

Shri. Anil Kale (Chairman SEAC-III)

Parking details:	Number and area of basement:	1 No. of Basement
	Number and area of podia:	-
	Total Parking area:	16879.0 Sqm
	Area per car:	12.5 Sqm/Car
	Area per car:	12.5 Sqm/Car
	Number of 2-Wheelers as approved by competent authority:	408 Nos
	Number of 4-Wheelers as approved by competent authority:	188 Nos
	Public Transport:	Nil
	Width of all Internal roads (m):	9M wide internal Road

SEAC-MINUTES-0000003697

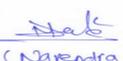
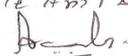
 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 10 of 12	Name: Kale Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	--------------------------------	--

	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA
	Category as per schedule of EIA Notification sheet	B
	Court cases pending if any	Yes
	Other Relevant Informations	-
	Have you previously submitted Application online on MOEF Website.	Yes
	Date of online submission	18-07-2017

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	Satisfactory.
Water Budget	Satisfactory.
Waste Water Treatment	Satisfactory.
Drainage pattern of the project	Satisfactory.
Ground water parameters	Satisfactory.
Solid Waste Management	Satisfactory.
Air Quality & Noise Level issues	Satisfactory.
Energy Management	Satisfactory.
Traffic circulation system and risk assessment	Satisfactory.
Landscape Plan	Satisfactory.
Disaster management system and risk assessment	Satisfactory.
Socioeconomic impact assessment	Satisfactory.
Environmental Management Plan	Satisfactory.
Any other issues related to environmental sustainability	Satisfactory.

Brief information of the project by SEAC

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-0000001126) SEAC-MINUTES-0000003697	Page 11 of 12	Name: K ०१२ Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III)
---	--	--------------------------------	---

PP submitted their application for prior Environmental clearance for total plot area of 10120.00 m², FSI area of 7144.60 m², Non FSI area of 19915.65 m² and total BUA of 27060.25 m².

The PP has applied as per the MoEF&CC Notification dated 14/03/2017 and 8/03/2018.

The proposal was considered in 67th SEAC-3 meeting and was recommended to SEIAA for prior EC subject to certain conditions.

The case was again discussed on the basis of the documents submitted and presentation made by the proponent based on the revised approach paper recommended by SEIAA. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

During discussion following points emerged:

1. The committee noted that Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. The Committee also noted that the amount of CER as per MoEF & CC circular dated 1/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore committee decided to obtain Bank Guarantee of Rs 1.95Cr for the project completion period.

SEAC decided to **recommend** the proposal for prior environmental Clearance, subject to PP complying with the above conditions.

Specific Conditions by SEAC:

1) The committee noted that Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. The Committee also noted that the amount of CER as per MoEF & CC circular dated 1/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore committee decided to obtain Bank Guarantee of Rs 1.95 Cr for the project completion period.

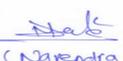
SEIAA DECISION

Specific Conditions by SEIAA:

1) The committee noted that Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. The Committee also noted that the amount of CER as per MoEF & CC circular dated 1/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore committee decided to obtain Bank Guarantee of Rs 1.95 Cr for the project completion period.

FINAL RECOMMENDATION

SEAC-III have decided to recommend the proposal to SEIAA for Prior Environmental clearance subject to above conditions

 (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 10, 2019 (SEIAA-STATEMENT-000001126) SEAC-MINUTES-0000003697	Page 12 of 12	Name: K. Anil Kale Signature: [Signature] Shri. Anil Kale (Chairman SEAC-III)
---	---	--------------------------------	--

Agenda for 171 st Meeting of SEIAA

SEIAA Meeting number: 171 Meeting Date July 17, 2019

Subject: Environment Clearance for Building Construction Project

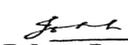
Is a Violation Case: No

1.Name of Project	Grand Horizon by Grenesiis Constro Pvt. Ltd.
2.Type of institution	Private
3.Name of Project Proponent	Mr. Arinjay Korgaonkar
4.Name of Consultant	Mr. Rajesh Shrivastava, PECS (Pollution and Ecology Control Services)
5.Type of project	Housing project
6.New project/expansion in existing project/modernization/diversification in existing project	Not applicable
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	S.No. 34/1/4,39/1A+39/2/5/1,
9.Taluka	Haveli
10.Village	Wadgaon (Bk)
Correspondence Name:	Mr. Arinjay Korgaonkar
Room Number:	A-501
Floor:	5th
Building Name:	Thacker's House
Road/Street Name:	East Street
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	Pune Municipal Area
12.IOD/IOA/Concession/Plan Approval Number	Pune Municipal Corporation
	IOD/IOA/Concession/Plan Approval Number: CC/3613/15 dated 28/1/2016
	Approved Built-up Area: 7144.60
13.Note on the initiated work (If applicable)	Work has been initiated & completed the details of which are as under: First plan for amalgamation of plot and layout was sanctioned vide commencement certificate no. CC/2821/10 Dated 20/11/2010. The first NA Order was issued by Collector, Pune bearing no. PMH/NA/SR/68/2011 Dated 25/08/11 for 2549.10 sqm. Thereafter the second NA Order was issued bearing no PMH/NA/SR/1136/2012 Dated 5/10/13 for the entire plot of 10120 sqm. The first revision was sanctioned vide commencement certificate no CC/2330/12 Dated 9/11/12 The second revision was sanctioned vide commencement certificate no CC/3023/15 Dated 19/12/2015. The third revision was sanctioned vide commencement certificate no CC/3613/15 Dated 28/1/2016. The plan was sanctioned for FSI= 7144.60 sqm The plan was sanctioned and construction completed is FSI= 7144.60 sqm + Non FSI= 18190.65 sqm Total BUA= 25335.25 sqm. Part completion received vide OCC/1476/15 Dated 2/2/16. The violation was declared in the 46th meeting of SEAC-III hel
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	10120.00 Sqm
16.Deductions	1679.95 Sqm
17.Net Plot area	8420.05 Sqm
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 7144.60
	b) Non FSI area (sq. m.): 19915.65
	c) Total BUA area (sq. m.): 27060.25
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.):
	Approved Non FSI area (sq. m.):
	Date of Approval:
19.Total ground coverage (m2)	2761.78

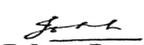

Shri. Anil Diggikar (Member Secretary SEIAA)

**SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-0000001126)
SEIAA-MINUTES-0000002348**

Page 1 of 13


Johnny Joseph (Chairman SEIAA)

20. Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	32.80 %			
21. Estimated cost of the project	950000000			
22. Number of buildings & its configuration				
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	Residential & commercial Building	B+G+M+9	33.5	
23. Number of tenants and shops	No. of tenants- 46 Nos No. of shops- 40 Shops & 5 Offices			
24. Number of expected residents / users	Residential User- 230 Commercial User- 530			
25. Tenant density per hectare	751 Nos/Hector			
26. Height of the building(s)				
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	36 M			
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 M			
29. Existing structure (s) if any	Building is completed as per sanction plan.			
30. Details of the demolition with disposal (If applicable)	No demolition shall be carried out as the construction structure is part of the proposed project.			
31. Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32. Total Water Requirement				

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-0000001126) SEIAA-MINUTES-0000002348	Page 2 of 13	 Johny Joseph (Chairman SEIAA)
--	--	---------------------	---

1245

Dry season:	Source of water	PMC
	Fresh water (CMD):	37.98
	Recycled water - Flushing (CMD):	24.92
	Recycled water - Gardening (CMD):	3.60
	Swimming pool make up (Cum):	Nil
	Total Water Requirement (CMD) :	66.50
	Fire fighting - Underground water tank(CMD):	100 Cum
	Fire fighting - Overhead water tank(CMD):	-
	Excess treated water	28.09
Wet season:	Source of water	PMC
	Fresh water (CMD):	37.98
	Recycled water - Flushing (CMD):	24.92
	Recycled water - Gardening (CMD):	0.00
	Swimming pool make up (Cum):	Nil
	Total Water Requirement (CMD) :	62.90
	Fire fighting - Underground water tank(CMD):	100 Cum
	Fire fighting - Overhead water tank(CMD):	-
	Excess treated water	31.69
Details of Swimming pool (If any)	Not Proposed	

33.Details of Total water consumed

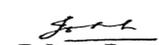
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
34.Rain Water Harvesting (RWH)	Level of the Ground water table:		15M BGL						
	Size and no of RWH tank(s) and Quantity:		NA						
	Location of the RWH tank(s):		Shown on plan						
	Quantity of recharge pits:		6 Nos.						
	Size of recharge pits :		2 x 2 x 3						
	Budgetary allocation (Capital cost) :		Rs. 4.50 Lacs						
	Budgetary allocation (O & M cost) :		Rs. 0.5 Lacs						
	Details of UGT tanks if any :		Domestic UG tank capacity: 100 Cum Flushing UG tank Capacity: 30 cum Fire UG Tank Capacity: 100 Cum						
35.Storm water drainage	Natural water drainage pattern:		As per contour						
	Quantity of storm water:		8.94 Cum/min						
	Size of SWD:		200 mm - 450 mm RCC MP2 Pipes						
Sewage and Waste water	Sewage generation in KLD:		56.61 Cum						
	STP technology:		Phytorid technology based STP						
	Capacity of STP (CMD):		60 KLD- 1 No.						
	Location & area of the STP:		Shown on plan						
	Budgetary allocation (Capital cost):		Rs. 45 Lacs						
	Budgetary allocation (O & M cost):		Rs. 1.50 Lacs						

36.Solid waste Management

Waste generation in the Pre Construction and Construction phase:	Waste generation:	Negligible
	Disposal of the construction waste debris:	Excess excavated soil to be dumped at sites mentioned by PMC through its licensed contractors
Waste generation in the operation Phase:	Dry waste:	135.05 Kg/day
	Wet waste:	103.25 Kg/day
	Hazardous waste:	Negligible
	Biomedical waste (If applicable):	NIL
	STP Sludge (Dry sludge):	Negligible
	Others if any:	NIL
Mode of Disposal of waste:	Dry waste:	Handed over to authorized agency
	Wet waste:	Composting
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	to be disposed once in three years
	Others if any:	NA
Area requirement:	Location(s):	Shown on plan
	Area for the storage of waste & other material:	30 Sqm
	Area for machinery:	-
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 14 Lacs
	O & M cost:	Rs. 4.75 Lacs

37.Effluent Charecterestics

Serial Number	Parameters	Unit	Inlet Effluent Charecterestics	Outlet Effluent Charecterestics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38.Hazardous Waste Details								
Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal	
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	
39.Stacks emission Details								
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases		
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable		
40.Details of Fuel to be used								
Serial Number	Type of Fuel	Existing	Proposed	Total				
1	Not applicable	Not applicable	Not applicable	Not applicable				
41.Source of Fuel		Not applicable						
42.Mode of Transportation of fuel to site		Not applicable						
43.Green Belt Development								
		Total RG area :	844 Sqm					
		No of trees to be cut :	Nil					
		Number of trees to be planted :	106 Nos.					
		List of proposed native trees :	Listed below					
		Timeline for completion of plantation :	Before completion of the project					
44.Number and list of trees species to be planted in the ground								
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance				
1	Azadirachta indica	Neem	10	This tree with good canopy can tolerate high to very high temperature and has anti-desertification properties and is a good carbon dioxide sink.				
2	Mangifera indica	Mango	10	Large evergreen tree with a dense dome-shaped crown attracts and provides nesting for avi fauna.				
3	Terminalia paniculata	Kinjal	10	Tree with good canopy, attracting avifauna.				
4	Albizia lebbeck	Shrish	10	Medium sized deciduous tree. Beautiful yellow flowers				
5	Manilkara zapota	Chikku	10	Fruit trees attracting butterflies/ birds				
6	Dalbergia sissoo	Shisam	10	Medium sized tree. Good Shade giving canopy.				
7	Nyctanthes arbor-tristis	Parijatak	16	Small deciduous fast growing tree, beautiful flowers.c				
8	Citrus sp	Lemon	10	Butterfly host plant				
 Shri. Anil Diggikar (Member Secretary SEIAA)		SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-000001126) SEIAA-MINUTES-0000002348			Page 6 of 13		 Johny Joseph (Chairman SEIAA)	

9	Michelia champaca	Chapha	10	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
10	Lagerstroemia flosreginae	Tamhan	10	State flower tree of Maharashtra Medium sized tree, beautiful purple flowers

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

SEIAA-MINUTES-0000002348

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	60 KW
	DG set as Power back-up during construction phase	30 KVA
	During Operation phase (Connected load):	-
	During Operation phase (Demand load):	992.60 KW
	Transformer:	630 KVA- 2 Nos & 315 KVA- 1 No.
	DG set as Power back-up during operation phase:	200 KVA- 1 No.
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	No

48. Energy saving by non-conventional method:

1. Solar Water Heater
2. Solar Street Lights

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar water Heater & solar street Lights	45.42% saving

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Not applicable	Not applicable	Not applicable

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 13.20 lacs
	O & M cost:	Rs. 0.56 Lacs

51. Environmental Management plan Budgetary Allocation

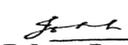
a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Site Sanitation	Health & Safety	Rs. 2.44 Lacs
2	Enviro Monitoring	Pollution Control	Rs. 3.16 Lacs
3	Disinfection	Health & safety	Rs. 1.20 Lacs
4	Health & check up of labour	Health & Safety	Rs. 2.90 Lacs


Shri. Anil Diggikar (Member Secretary SEIAA)

SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-0000001126)
SEIAA-MINUTES-0000002348

Page 8 of 13


Johny Joseph (Chairman SEIAA)

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	STP	Sewage treatment	Rs. 45.00 Lacs	Rs. 1.50 Lacs
2	RWH	Rainwater harvesting pits	Rs. 4.50 Lacs	Rs. 0.50 Lacs
3	Landscape	Tree Plantation	Rs. 8.50 Lacs	Rs. 2.00 Lacs
4	Solar Water Heater	Non conventional energy	Rs. 3.20 Lacs	Rs. 0.064 Lacs
5	Solar Street Lights	Non conventional Energy	Rs. 10 Lacs	Rs. 0.50 Lacs
6	Solid Wastes	Biodegradable waste Management	Rs.14.0 Lacs	Rs. 4.75 Lacs
7	Enviro Monitoring	Pollution Control	-	Rs. 3.16 Lacs
8	Basement Parking Storm water Pumping	-	Rs. 10.0 Lacs	Rs. 0.20 Lacs

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1 no.
---	-------



Shri. Anil Diggikar (Member Secretary SEIAA)

SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-0000001126)
SEIAA-MINUTES-0000002348

Page 9 of 13



Johny Joseph (Chairman SEIAA)

Parking details:	Number and area of basement:	1 No. of Basement
	Number and area of podia:	-
	Total Parking area:	16879.0 Sqm
	Area per car:	12.5 Sqm/Car
	Area per car:	12.5 Sqm/Car
	Number of 2-Wheelers as approved by competent authority:	408 Nos
	Number of 4-Wheelers as approved by competent authority:	188 Nos
	Public Transport:	Nil
	Width of all Internal roads (m):	9M wide internal Road

SEIAA-MINUTES-0000002348

	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA
	Category as per schedule of EIA Notification sheet	B
	Court cases pending if any	Yes
	Other Relevant Informations	-
	Have you previously submitted Application online on MOEF Website.	Yes
	Date of online submission	18-07-2017

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summarised in brief information of Project as below.

Brief information of the project by SEAC

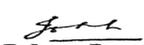
PP submitted their application for prior Environmental clearance for total plot area of 10120.00 m², FSI area of 7144.60 m², Non FSI area of 19915.65 m² and total BUA of 27060.25 m².

The PP has applied as per the MoEF&CC Notification dated 14/03/2017 and 8/03/2018.

The proposal was considered in 67th SEAC-3 meeting and was recommended to SEIAA for prior EC subject to certain conditions.

The case was again discussed on the basis of the documents submitted and presentation made by the proponent based on the revised approach paper recommended by SEIAA. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-0000001126) SEIAA-MINUTES-0000002348	Page 11 of 13	 Johny Joseph (Chairman SEIAA)
--	--	--------------------------------	---

During discussion following points emerged:

1. The committee noted that Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. The Committee also noted that the amount of CER as per MoEF & CC circular dated 1/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore committee decided to obtain Bank Guarantee of Rs 1.95Cr for the project completion period.

SEAC decided to **recommend** the proposal for prior environmental Clearance, subject to PP complying with the above conditions.

Specific Conditions by SEAC:

- 1) PP to submit a bank guarantee of Rs. 1.95 Cr to Maharashtra Pollution Control Board towards effective implementation of the remediation plan and Natural and Community Resource Plan.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) This EC is granted for FSI: 7144.60 m2, Non-FSI: 18190.65 m2 and Total BUA: 25335.25 m2 (IOD no-CC/3613/15, Approval Date-28.01.2016)

SEIAA DECISION

SEIAA-MINUTES-0000002348

Proposal was recommended in the 85th meeting of SEAC-3. SEAC noted that Cost of remediation plan and natural & community resource augmentation plan as per revised approach paper is estimated as Rs. 1.95 Cr/-. SEAC also noted that the amount of CER as per MoEF & CC circular dated 1/05/2018 is Rs. 1.90 Cr/- which is less than the remediation / augmentation plan. Therefore committee decided to obtain Bank Guarantee of Rs 1.95Cr for the project completion period.

Now PP has submitted satisfactory compliance of the above points raised in SEIAA meeting . Authority noted the remediation plan and Natural and Community Resource Plan submitted by PP. After deliberation, **SEIAA decided to grant EC for subject to submission** of bank guarantee of Rs. 1.95 Cr to Maharashtra Pollution Control Board towards effective implementation of the remediation plan and Natural and Community Resource Plan.

PP obtained plan approval for :FSI: 7144.60 m² Non-FSI: 18190.65 m² and Total BUA: 25335.25 m² (IOD no-CC/3613/15, Approval Date-28.01.2016)

SEIAA decided to grant EC subject to following conditions-

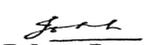
1. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
2. PP to submit a bank guarantee of Rs. 1.95 Cr to Maharashtra Pollution Control Board towards effective implementation of the remediation plan and Natural and Community Resource Plan.
- 3.This EC is granted for FSI: 7144.60 m², Non-FSI: 18190.65 m² and Total BUA: 25335.25 m² (IOD no-CC/3613/15, Approval Date-28.01.2016)

Specific Conditions by SEIAA:

- 1) PP to submit a bank guarantee of Rs. 1.95 Cr to Maharashtra Pollution Control Board towards effective implementation of the remediation plan and Natural and Community Resource Plan.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) This EC is granted for FSI: 7144.60 m², Non-FSI: 18190.65 m² and Total BUA: 25335.25 m² (IOD no-CC/3613/15, Approval Date-28.01.2016)

FINAL RECOMMENDATION

SEIAA have decided to grant the proposal for Prior Environmental Clearance subject to above conditions

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 171 Meeting Date: July 17, 2019 (SEIAA-STATEMENT-000001126) SEIAA-MINUTES-0000002348	Page 13 of 13	 Johny Joseph (Chairman SEIAA)
--	---	--------------------------	---